

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:155
ANSWERED ON:08.03.2010
ANTI-DUMPING MEASURES BETWEEN INDIA AND CHINA
Rajendran Shri C.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there has been an increase in the anti-dumping cases between India and China;
- (b) if so, the details thereof during the last three years;
- (c) whether there is a decline in the bilateral trade between India and China due to the anti- dumping measures; and
- (d) if so, the details thereof and the corrective steps being taken in this regard?

Answer

MINISTER OF COMMERCE AND INDUSTRY(SHRI ANAND SHARMA)

a)to d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 155 FOR ANSWER ON 8TH MARCH 2010 REGARDING "ANTI-DUMPING MEASURES BETWEEN INDIA AND CHINA"

(a)and (b) : Yes, Madam Comparative statement indicating antidumping cases, initiated by DGAD in 2006-07,2007-08, 2008-09 and 2009-10 (till 2.3.2010), and those cases involving imports from China PR.

S.No. Year Number of fresh Out of (A),cases involving
anti-dumping cases imports from China PR(B)
initiated(A)

1 2006-07 11 7

2 2007-08 13 11

3 2008-09 21 16

4 2009-10 15 11
(till 2.3.2010)

Comparative statement indicating definitive antidumping measures imposed in various antidumping investigations by DGAD in 2006-07, 2007-08, 2008-09 and 2009-10 (till 20.2.2010), and in the cases involving imports from China PR.

S.No. Year Number of cases Out of (A),cases involving
in which definite imports from China PR(B)

anti-dumping measures
were imposed (A)

1 2006-07 08 07

2 2007-08 13 10

3 2008-09 08 07

4 2009-10 15 11
(till 20.2.2010)

(c)and (d) : As per the trade data of DGCI&S imports from China during the year 2006-07, 2007-08 and 2008-09 were US\$ 17.4 billion, US\$ 27.1 billion and US\$ 32.4 billion respectively. Our exports to China during these three years were US\$ 8.3 billion, US\$ 10.8 billion and US\$ 9.3 billion respectively. Although during the year 2009, our exports to China declined by 13.9%, there is no drop in bilateral trade during last three years. The purpose of anti-dumping measures is not to restrict imports but to counteract trade distortion caused by dumping and the consequential injury to the domestic industry.